

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.06.2018

ORDER NO. 125 OF 2018

Hon'ble HOD is pleased to modify the roster order no. 117 of 2018 for CESTAT, New Delhi from 18/06/2018 to 22/06/2018 to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Anil Choudhary, Member (Judicial) and Hon'ble Sh. Bijay Kumar, Member (Technical)	From 18/06/2018 to 22/06/2018	Custom and Excise Division Bench Matters.
Hon'ble Sh. V. Padmanabhan, Member (Technical) and Hon'ble Ms. Rachna Gupta, Member (Judicial)	From 18/06/2018 to 22/06/2018	Service Tax Division Bench Matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By order,



(Bineesh Kumar K. S.)
Dy. Registrar (Admn)

Copy to:-

SPS to Hon'ble HOD/Hon'ble Members, CESTAT Mumbai/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.


Dy.Registrar